

INDUSTRY (DEPARTMENT OF INDUSTRIAL DEVELOPMENT AND DEPARTMENT OF HEAVY INDUSTRY) (SHRIMATI KRISHNA SAHI): (a) to (e). On 24th July 1991, Government announced Statement on New Industrial Policy which contains Policy for Public Sector also. This contains a broad policy for both categories PSEs i.e. loss incurring PSEs as well as profit making PSEs. The decisions of the Government as contained in the said policy, has been summarised at pages 1 and 2 in the very first Chapter of Volume-I of P.E. Survey 1992-93, laid in the Parliament on 23.2.1994.

Border Violations in Jammu and Kashmir

1242. SHRI SYED SHAHABUDDIN: Will the PRIME MINISTER be pleased to state:

(a) the number of incidents of border violations excluding the line of actual control in the State of Jammu and Kashmir, Sector-wise, during 1992-93 and 1993-94;

(b) the number of violations of air space during these periods;

(c) whether these incidents have been taken up with the foreign Government concerned; and

(d) if so, the outcome thereof?

THE MINISTER OF STATE IN THE MINISTRY OF DEFENCE AND MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS (SHRI MALLIKARJUN):

(a) There have been one intrusion and six incidents of firing by Pakistan across the border in Jammu and Kashmir, outside the line of control during the year 1992-93 and 1993-94.

(b) There have been seven airspace violations by Pakistan across the border outside the Line of Control in J&K during 1992-93 and 1993-94.

(c) and (d). The instances of airspace violations were taken up with the Pakistani authorities through diplomatic channels. Pakistan later denied violated our air space.

[Translation]

20 Point Programme

1243. SHRI N.J. RATHVA: Will the MINISTER OF PLANNING AND PROGRAMME IMPLEMENTATION be pleased to state:

(a) the progress made so far in implementation of 20 Point Programme in Gujarat, particularly in Adivasi and Backward areas during the last three years and the current financial year;

(b) whether the State Government has requested any additional financial assistance from the Union Government for implementation of 20 Point Programme in the State; and

(c) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF PLANNING AND PROGRAMME IMPLEMENTATION (SHRI GIRIDHAR GAMANG): (a) The progress made so far in implementation of 20 Point Programme in Gujarat particularly Adivasi areas (pertaining to ST families

assisted) during the last three years and the current financial year is given below:

Year	Physical (Beneficiaries)	Financial (Rs. in lakhs)
1991-92	95253	3585.46
1992-93	92638	4057.08
1993-94	82642	2978.52
1994-95	37400	1358.41
	(upto Nov' 94)	(upto Sept' 94)

(b) No, Sir.

(c) Question does not arise.

[English]

Assistance under Technical Development Fund

1244. SHRI P. KUMARASAMY: Will the PRIME MINISTER be pleased to state:

(a) the criteria laid down for giving financial assistance under the Technical Development Fund Scheme;

(b) the assistance given under the scheme to Tamil Nadu during 1993-94 and 1994-95, so far; and

(c) the number of industrial units in the State to which the above assistance has been given, year-wise?

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY (DEPARTMENT OF INDUSTRIAL DEVELOPMENT AND DEPARTMENT OF HEAVY INDUSTRY) SHRIMATI KRISHNA SAHI): (a) Financial assistance under the Technical Development Fund Scheme can be availed of by an existing industrial unit in small scale, medium or large scale sector for the following aspects of their operations:—

- (i) Technology upgradation,
- (ii) Product-mix rationalisation;
- (iii) Modernisation and rationalisation;
- (iv) Cost reduction; and
- (v) Export capability and volume.

The Scheme provides for import of technology upto Rs. 5 crores worth of foreign exchange by a unit in a particular financial year. The limit is also relaxable to enable a costlier technology package to be implemented, without fragmentation in deserving cases.

(b) and (c). During 1993-94, financial assistance worth Rs. 1.58 crore was given to 3 industrial units in Tamil Nadu. However, during the current financial year 1994-95, no proposal has so far been received from any unit in Tamil Nadu.

Foreign Investment

1245. SHRI SYED SHAHABUDDIN: Will the PRIME MINISTER be pleased to state:

(a) the total value of flow of foreign investment envisaged in the proposals approved since April 1, 1991 to September, 1994 sector-wise and country-wise; and

(b) its break-up by the host State in the country?